

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1956

ANSWERED ON:08.03.2011

USE OF HINDI

Mishra Shri Mahabal ;Raghavan Shri M. K.;Ramkishun Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Union Government has issued any directive to various State Governments and Central Government establishments including Ministry of Railways to use Hindi language in their respective departments and in all official correspondences;

(b) if so, the details thereof;

(c) whether the Government has conducted any survey on use of Hindi language in various departments of the State Governments and Central Government establishments; and

(d) if so, the details and the outcome thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a): Official Language policy of the Union does not apply to the State Governments. In so far as Ministries, Departments, offices and organizations of the Central Government are concerned, suitable directions are issued from time to time to bring successive progress in the implementation of the Official Language policy of the Union.

(b): An Annual Programme is issued every year by the Department of Official Language in connection with doing official work in Hindi by the Ministries/ Departments/Establishments/Organisations etc. of the Central Government including Ministry of Railways in which targets are prescribed in various items for doing work in Hindi for every linguistic region (A,B and C). Review of the use of Official Language Hindi in Ministries/Departments/Offices/ Organisations is done by different Committees such as Central Official Language Implementation Committee, Hindi Advisory Committees set up in Ministries/ Departments, Departmental Official Language Implementation Committees and Town Official Language Implementation Committees. Thus, concerted efforts are made by the concerned offices to remove the short-comings found in these reviews.

In continuation of remedial action, Secretary, Department of Official Language has written a D.O. letter on 04.02.2011 to all Ministries/Departments to increase the use of Hindi, recruitment in the vacant posts of Hindi, cadre structuring for suitable opportunities in promotion and emphasized on the importance of the bilingual website and use of IT-tools in Hindi. Secretaries of all the Ministries and Departments have been requested to include permanently an item in their official Language status review programme. Positive response have been received from many Secretaries of the Departments.

(c): Official Language policy of the Union does not apply to the State Governments. Scrutiny of the status of the progress made in the implementation of the Official Language policy of the Union in the Offices of the Central Government is done by various methods such as Review by the Monitoring Committees, inspections and progressive communication forwarded on regular intervals. Details of the Committees is given in reply to part (b) of the question. On the basis of the quarterly progress reports, suitable instructions are given by the Department of Official Language. Apart from this, Committee of Parliament on Official Language also inspects the central organizations from time to time. No survey has been conducted on the use of Hindi Language.

(d): In the light of the recommendations made on the basis of the reviews of the Committee of Parliament on Official Language, Her Excellency President's Orders are issued. Executive directions are issued on the basis of above reviews. Apart from the letter dated 04.02.2011 of the Secretary, Department of Official Language, instructions have been issued on 03.11.2010 to Co ordinate regularly between the Department of Official Language and all Regional Offices in its subordinate organisations to expand the use of Hindi and training and increase the translation work. Solid results have been received in this regard.